

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ):DELHI

ORDER

In partial modification to this earlier office orders, the following Committees are hereby re-constituted /re-designated for all districts, with immediate effect:-

S. N	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for inter-se District transfer of the members of the staff.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Vinod Kumar Principal District & Sessions Judge (East)	Member
		Ms. Madhu Jain Principal District & Sessions Judge (West)	Member
2	Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AOJ) and above as per Rule 2(13) of the Delhi District Court establishment Rules, 2012.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Praveen Kumar Principal District & Sessions Judge (South-West)	Member
		Sh. Vinod Kumar Principal District & Sessions Judge (East)	Member
3	Administrative & Legal Affairs Advisory Committee.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Sh. Vishal Gogne, Spl.Judge (PC-Act) (CBI) (MP/MLA) (RACC)	Member
		Sh. Ankur Jain, Judge Family Court-01 (North-East)	Member
		Sh. Arun Sukhija, Judge Family Court-02 (West)	Member
4	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.	Sh. Dig Vinay Singh Spl.Judge(PC-Act) (CBI)-09,MP/MLA (RACC)	Chairperson
		Sh. Rajesh Kumar Goel District Judge, Comm.Court-02 (Central)	Member
		Sh. Naresh Kumar Laka District Judge-07 (Central)	Member
		Sh. Manish Aggarwal Registrar, High Court of Delhi	Member
		Deputy Secretary (Exam) DSSSB	Member
5	Review Scrutiny Committee/Review DPC to scrutinize the cases of ibid Respondents/employees (ex-officials).	Sh. Vinod Kumar Principal District & Sessions Judge (East)	Chairperson
		Ms. Ravinder Bedi District Judge, Comm.Court-12 (Central)	Member
		Sh. Tarun Sehrawat ASJ+Spl.Judge (NDPS), (South-East)	Member
		Sh. Anuj Agarwal, ASJ (Spl.FTC)-02, (Central)	Member
6	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Sh. Sumit Dass, ASJ-05, New Delhi, (PHC)	Member
		Sh. Arun Sukhija Judge Family Court-02 (West)	Member
7	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathl District Judge, Comm.Court-11 (Central)	Chairperson
		Sh. Rajinder Singh ASJ-(SC-RC)-02 (West)	Member
		Chief Judicial Magistrate (Central)	Member
		Chief Judicial Magistrate (West)	Member

8	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Cell (North-West)	Member
9	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (PHC)	Chairperson
		Chairperson, Disaster Management Committee (THC)	Member
		Chairperson, Disaster Management Committee (RHN)	Member
		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee (DWK)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
		Chairperson, Disaster Management Committee (PHC)	Member
10	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vinod Kumar Principal District & Sessions Judge (East)	Chairperson
		Sh. Virender Kumar Bansal Principal District & Sessions Judge (PHC)	Member
		Sh. Rajesh Kumar Goel District-Judge, Comm.Court-02 (Central)	Member
11	Committee for weeding out of Records to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year-wise pendency of cases lying in the Record Rooms, which are yet to be weeded out.	Sh. Virender Kumar Bansal Principal District & Sessions Judge, (PHC)	Chairperson
		Sh. Vishal Gogne, Spl.Judge (PC-Act)(CBI) MP/MLA-(RACC)	Member
		Sh. Hasan Anzar, Spl.Judge (PC-Act) (CBI) (RACC)	Member
		Sh. Mayank Mittal, ACJM (Spl.Acts) (Central)	Member
12	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers.	Principal District & Sessions Judge (HQ)	Chairperson
		Ms. Hemani Malhotra District Judge, Comm.Court-02, (West)	Member
		Sh. Rajinder Singh ASJ-(SC-RC)-02 (West)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
13	Committee to lay down the guidelines to determine the cases having historical/public importance.	Sh. Virender Kumar Bansal Pr. District & Sessions Judge (PHC)	Chairperson
		Sh. Shailender Malik Spl. Judge (PC Act), CBI-21. (RACC)	Member
		Sh. Pulastya Parmachala ASJ-03 (North-East)	Member
		Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member

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14	Committee to look into the issue as to whether Promotion of Group-D employees be treated as 'Fresh Recruitment'	Sh. Vinod Kumar Principal District & Sessions Judge (East)	Chairperson
		Sh. Ajay Gulati-I, Joint Registrar (Judl) (DHC)	Member
		Sh. Ankur Jain, Judge Family Court-01 (North-East)	Member
		Sh. Manish Khurana, Judge, Family Court (East)	Member
		Sh. Gajender Singh Nagar, ASJ, SC-RC (East)	Member
15	Committee to consider the matters regarding recovery of damages charges for unauthorized occupation of Govt. Accomodation from Judicial Pool.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Ms. Madhu Jain Principal District & Sessions Judge (West)	Member
		Ms. Anju Bajaj Chandna Principal District & Sessions Judge (North)	Member
16	Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012" .	Ms. Ravinder Bedi District Judge, Comm.Court-12(Central)	Chairperson
		Sh. Naresh Kumar Laka District Judge-07 (Central)	Member
		Sh. Jiten Mehra District Judge-10 (Central)	Member
17	Committee for identify the category of cases which require digitization and "Petty Cases" which do not require digitization.	Ms. Nivedita Anil Sharma Principal District & Sessions Judge (South-East)	Chairperson
		Ld. OICs of Record Rooms, All Court Complexes, Delhi/New Delhi.	Member
18	Committee to formulate the necessary modalities for the post of principal Counsellors/Counsellors for the Family Courts, with regard to qualification as well as sevice conditions and mode of appointment.	Dr. Aditi Choudhary Principal Judge, Family Court (West)	Chairperson
		Sh. Sanjay Garg-II Principal Judge, Family Court, (South)	Member
		Sh. Murari Prasad Singh Judge Family Court (Central)	Member
19	Sub-Committee to examine the amendments of the Code of Civil Procedure, 1908 thereafter and the Delhi High Court (Original Side) Rules, 2018 in context of amendments proposed by Sh. G.P.Mittal, the then Ld. District & Sessions Judge in the letter dated 01.12.2009.	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Vinod Kumar Principal District & Sessions Judge (East)	Member
		Dr. Aditi Choudhary Principal Judge, Family Court (West)	Member
		Sh. Man Mohan Sharma Principal Judge, Family Court (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 22204-304 /F.1(3)/Gaz/2025

Dated 09.05.2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. The AO(U)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi